

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH**

...

**Contempt Petition No. 60/126/2019 in
ORIGINAL APPLICATION NO. 060/140/2017**

Chandigarh, this the 15th day of October, 2019

...

CORAM: HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J)

...

1. Raj Kumar son of Sh. Mohan Lal, aged about 55 years, r/o House No. 2012, Brookbond Society, Sector 49-C Chandigarh, currently posted as Senior Assistant, Director Health and Family Welfare Department, U.T. Chandigarh with date of joining as 11.2.1988 (Applicant no. 19 in O.A.)
2. Satish Kumar son of Sh. Sohan Lal, aged about 56 years, r/o House No. 3137, Sector 15-D, Chandigarh, currently posted as Superintendent in Sports Department, U.T. Chandigarh with date of joining as 27.11.1979 (Applicant no. 2 in O.A.).
3. Manpreet Kaur w/o Sh. Gurminder Singh, aged about 48 years, r/o House No. 513, Phase-9, Mohali, currently posted as Senior Assistant, Director, Govt. Medical College & Hospital (GMCH), sector 32, Chandigarh with date of joining as 13.8.1987 (Applicant no. 35 in O.A.)
4. Bhawani Singh s/o late Sh. Attar Singh, aged about 56 years, r/o House No. 2305, sector 19-C, Chandigarh currently posted as Senior Assistant, Govt. Medical College & Hospital (GMCH), Sector 32, Chandigarh with date of joining as 5.2.1988 (Applicant No. 11 in O.A.)
5. Parminder Singh son of Sh. Narata Ram, aged about 52 years, r/o House No. 2760, Sector 20, Chandigarh currently posted as Clerk, Govt. Medical College & Hospital (GMCH), Sector 32, Chandigarh with date of joining as 16.1.1985 (Applicant No. 48 in O.A.)
6. Jaswinder Kaur w/o Sh. Surjeet Singh, aged about 40 years, r/o House No. 558/2, Hallomajra, Chandigarh currently

posted as Clerk, Govt. Medical College & Hospital (GMCH), Sector 32, Chandigarh with date of joining as 5.5.2003. (Applicant no. 37 in O.A.)

7. Harmit Singh s/o late Sh. Gurdev Singh, aged about 42 years, R/o H. No. 2745, Sector 20-C, Chandigarh, currently posted as Clerk, Director Health and family Welfare Department, U.T. Chandigarh with date of joining as 28.4.2004, (Applicant No. 8 in O.A.).

8. Parveen Kumar s/o Sh. Bant Ram, aged about 47 years, r/o House No. 971/2, BMK Manimajra, Chandigarh, currently posted as Clerk, Director Health and Family Welfare Department, U.T Chandigarh with date of joining as Clerk on 26.12.2013 and as Peon on 13.3.2001 (Applicant no. 63 in O.A.).

9. Rupinder Kaur w/o Sh. Amrinder Singh, aged about 38 years, R/o H. No. 1018/1, sector 91, Mohali currently posed as Clerk, Govt. Medical College & Hospital (GMCH), sector 32, Chandigarh with date of joining as 9.5.2000 (Applicant no. 30 in O.A.).

....Petitioners

(By Advocate: Ms. Amrita Garg, proxy for Mr. Arjun Sheoran)

VERSUS

1. Bansi Lal Sharma, Secretary, Engineering Department of Personnel Chandigarh Administration, UT Secretariat, Sector 9, Chandigarh 160009.
2. Ajoy Kumar Sinha, Secretary, Engineering Department U.T. Secretariat, Sector 9, Chandigarh 160009.
3. Mukesh Anand, Chief Engineer-cum-Special Secretary (Engg.) Chandigarh UT. Secretariat, Sector 9, Chandigarh 160009.

....RESPONDENTS

(By Advocate: Mr. Aseem Rai)

ORDER (oral)**SANJEEV KAUSHIK, MEMBER (J)**

Counsel representing the parties are in agreement that this Contempt Petition has been rendered infructuous as all inter-departmental transfers have been rescinded vide order dated 6.9.2019. Therefore, they pray that this C.P. may be disposed of as such.

2. In view of the statement made by the learned counsel representing the parties and couple with the fact that no order prejudicial to the rights of either of the parties is to be passed, this C.P. is disposed of as having been rendered infructuous. Notice issued is discharged. Pending M.A stands disposed of as such.

**(SANJEEV KAUSHIK)
MEMBER (J)**

Dated: 15 .10.2019

‘SK’

